

(ग) अन्य सुझावों को स्वीकार न करने के क्या कारण हैं?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर): (क) विश्व स्वास्थ्य संगठन ने "फिजिशियन एण्ड नर्स माइग्रेशन-एनेलिसिस एण्ड पालिसी इम्प्लीकेशन्ज" नामक रिपोर्ट सन् 1979 में प्रकाशित की थी। इस रिपोर्ट की एक प्रति सरकार को जून, 1980 में मिली है।

(ख) और (ग). सरकार ने इस रिपोर्ट की पूरी जांच अभी करनी है।

Construction of a Bridge at Drain No. 1 near Vishwas Nagar

6244. KUMARI KAMALA KUMARI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the bridge being constructed on drain No. 1 for Blocks 31, 32 and 33 of Vishwas Nagar, Delhi by the Flood Control Department, Delhi has been left incomplete and the people of the locality are likely to be affected by rain and flood this monsoon; and

(b) if so, the steps which Government propose to take to protect the people there?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir. The residents of the area are however, not likely to be affected as an alternative crossing exists.

(b) Construction of bridges on trunk drains No. I and II is already in hand and is likely to be completed by June 1981. In addition, remodelling of Kasturba Nagar drain has also been taken up by the Municipal Corporation. With the completion of these works, no drainage problem is expected for the area.

Promotion of P.F.I. (Gr. II) as Superintendent

6245. SHRI RASA BEHARI BEHERA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that a Provident Fund Inspector (Gr. II) cannot be promoted/appointed as Superintendent in the Employees' Provident Fund Organisation as the existing rules do not provide for such promotion/appointment;

(b) whether it is also a fact that such promotions/appointments have been made in the Central Office of the Employees' Provident Fund Organisation; and

(c) the number of such appointments made last year, the reasons therefor and the action proposed to set the things right?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Provident Fund Inspector (Gr. II) and Superintendent in the Central Office are appointed on the basis of a common examination. Hence there is no question of promotion of Provident Fund Inspector (Gr. II) as Superintendent. Some of the qualified candidates are posted as Superintendents in the Central Office and others as Provident Fund Inspectors in Regional Offices, depending upon vacancies/administrative requirements.

(b) & (c). Out of eleven candidates who passed the examination held in December, 1979, seven persons were offered posting as Superintendents in Central Office. Six of them have joined. The joining of duty by one more candidate who was on leave, is awaited. The remaining four candidates are being considered, at their own request, for appointment as Provident Fund Inspector (Gr. II) against examination quota vacancies in the Regional Offices.